

Export in Sixth Plan Period

744. SHRI CHITTA MAHATA : Will the Minister of COMMERCE be pleased to state.

(a) the total export of the country in the Sixth Plan period; and

(b) the target export of the country in the Seventh Plan period and steps proposed to be taken to increase the export in the current Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) According to the provisional data, India's overall exports during 1984-85, the final year of the Sixth Five Year Plan period amounted to Rs. 11297.4 crores. On this basis, India's total exports in the Sixth Five Year period (1980-85), at current prices, were Rs. 44594 crores.

(b) The Seventh Five Year Plan is in the process of formulation and hence the export target for Seventh Five Year Plan period is yet to be finalised.

Mobilisation resources from agriculture sector

745. SHRI CHITTA MAHATA: Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to mobilise more resources from agriculture sector and reforms in direct and indirect taxes will form part of the Government's proposed long term fiscal policy; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Taxation of agricultural incomes lies within the purview of the State Governments. There is no proposal, at present, specifically designed to mobilise more resources from agricultural sector. The outlines of a Long Term Fiscal Policy are in the process of formulation.

Foreign exchange earning through of power grade tea

746. SHRI GURUDAS KAMAT : Will the Minister of COMMERCE be pleased to state :

(a) what have been the minimum export prices of lower grade tea during 1983-84 and 1984-85;

(b) what have been the foreign exchange earnings through export of lower grade tea during these two years, years wise;

(c) whether the minimum export price of tea has recently been revised by Government; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (d) Separate minimum export prices have not been fixed for different grades of tea. Further there was no minimum export price for tea during 1983-84. During 1984-85 minimum export price was initially fixed at Rs. 35/- per kg. for North Indian teas and Rs.33 per kg. for South Indian tea bought in auction. With effect from 11th March, 1985 the minimum export price for both North and South Indian teas was reduced to Rs. 31/- per kg. The minimum export price was further reduced to Rs. 26/- per kg. with effect from 29th April, 1985.

Figures of foreign exchange earnings for exports of teas grade wise are not maintained.

The revisions in minimum export prices were necessitated by the downward trend of international prices.

Representation against high duty on export of coffee

747. PROF. P.J. KURIEN :
SHRI V.S. VIJAYARAGHAVAN :

Will the Minister of COMMERCE be pleased to state ;